

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 915  
TO BE ANSWERED ON 07.02.2022**

**PRADHAN MANTRI KAUSHAL VIKAS YOJANA (PMKVY) 0.3**

**915. SHRI. RAMESH CHANDRA MAJHI: SHRI KRIPANATH MALLAH:  
SHRI JAYANT SINHA: SHRI MARGANI BHARAT:**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the salient feature of the Pradhan Mantri Kaushal Vikas Yojana 0.3;
- (b) the number of districts in the country where the phase 0.3 of the Pradhan Mantri Kaushal Vikas Yojana launched in January, 2021 has been started;
- (c) the funds allocated, distributed and utilized by the Government for the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 0.3, State-wise;
- (d) the number of persons benefited/ trained under phase 0.1 to 0.3 of the said scheme; State-wise including Assam, Andhra Pradesh, and Jharkhand details thereof; and
- (e) the achievements of PMKVY 0.3 so far, State-wise?

**ANSWER**

**MINISTER OF STATE IN THE  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJEEV CHANDRASEKHAR)**

(a) Under Skill India Mission, Ministry has launched the new and modified version of PMKVY i.e. PMKVY 3.0 (2020-21) on 15.01.2021 on the basis of the evaluation studies and learning from the implementation of PMKVY 1.0 and 2.0. Under the new version of PMKVY i.e. PMKVY 3.0, the informed choices / aspirations of the candidates have been given primacy and it promotes candidates to opt for local skills with local jobs. Demand driven with bottom-up approach has been adopted under PMKVY3.0. District Skill Committees (DSCs) are the focal point for implementation of PMKVY 3.0 at the district level. The DSCs are entrusted with district level skill gap and demand assessment, mobilization and counselling of candidates, formation of training batches, post training support and provide handholding support to the candidates after placements, besides addressing the grievances, if any. Some of the salient features of PMKVY 3.0 are given below:

- i. The scheme is aligned with Common Cost Norms and National Skill Qualification Framework (NSQF).

- ii. Payment to Training Providers has been broken into tranches namely 30% on commencement of training batches, 40% on successful certification and 30% on placement verification. Other incentives like boarding & lodging, post-placement support, conveyance and other support are as per Common Cost Norms.
- iii. Private sector participation to be encouraged with greater focus on training in industries.
- iv. Cross utilisation of available infrastructure with ITIs/School/Universities.
- v. Phase-wise introduction of vocational courses in schools in coordination with Ministry of Education.

(b) Under PMKVY 3.0, as on 31.12.2021, training has been imparted in 711 districts across the country.

(c) PMKVY 3.0 has two components, namely, Central component being implemented through National Skill Development Corporation (NSDC) and State component being implemented through State Skill Development Missions (SSDMs) of the State/UT. Under Central component of PMKVY, there is no provision of State-wise funds allocation. As on 31.12.2021, an amount of Rs. 644.27 crore has been disbursed to implementing agency, i.e., NSDC towards the implementation of the scheme.

Under State component of PMKVY, funds and corresponding physical targets have been allocated to the States for the implementation of scheme through State Skill Development Missions (SSDMs). As on 31.12.2021, an amount of Rs. 40.60 crore has been disbursed to 18 States/UTs for the implementation of the scheme. The State-wise funds allocated and disbursed to the States/UTs under State component of PMKVY 3.0, is given at *Annexure I*.

(d) The State-wise and Phase-wise number of persons benefited under PMKVY, since inception i.e. 2015 till 31.12.2021, including State of Assam, Andhra Pradesh and Jharkhand is given at *Annexure II*.

(e) Despite disruption caused due to COVID-19 pandemic, 4.45 lakh candidates have been trained / oriented till 31.12.2021, under PMKVY 3.0 across the country. The State-wise details are given in *Annexure II*.

**The State/UT-wise funds allocated and disbursed to States/UTs under State component of PMKVY 3.0:**

<b>S. No.</b>	<b>State/UT</b>	<b>Funds allocated</b>	<b>Funds disbursed (Tranche 1)</b>
1.	Andaman and Nicobar Is.	56,31,731	0
2.	Andhra Pradesh	8,21,48,593	2,46,44,578
3.	Arunachal Pradesh	2,77,30,276	83,19,083
4.	Assam	12,50,38,625	3,75,11,588
5.	Bihar	15,76,84,638	0
6.	Chandigarh	56,27,207	16,88,000
7.	Chhattisgarh	4,86,20,767	0
8.	The Dadra & Nagar Haveli and Daman & Diu	83,37,718	0
9.	Delhi	5,39,56,705	1,61,87,000
10.	Goa	77,21,598	0
11.	Gujarat	11,34,12,903	0
12.	Haryana	6,56,69,946	1,97,01,000
13.	Himachal Pradesh	2,12,24,041	0
14.	Jammu And Kashmir	3,05,87,814	0
15.	Jharkhand	5,94,60,722	0
16.	Karnataka	11,06,12,436	3,31,80,000
17.	Kerala	6,75,05,953	2,02,52,000
18.	Ladakh	12,82,351	0
19.	Lakshadweep	36,47,828	0
20.	Madhya Pradesh	11,86,79,938	3,56,03,981
21.	Maharashtra	20,04,99,852	6,01,50,000
22.	Manipur	2,74,71,892	82,41,568
23.	Meghalaya	2,16,35,194	64,90,558
24.	Mizoram	1,75,01,047	52,50,314
25.	Nagaland	2,28,37,855	68,51,357
26.	Odisha	7,82,65,870	0
27.	Puducherry	77,26,122	0
28.	Punjab	6,06,08,748	0
29.	Rajasthan	12,19,31,751	0
30.	Sikkim	1,21,35,878	36,40,763
31.	Tamil Nadu	13,98,30,379	0
32.	Telangana	8,57,76,758	2,57,33,000
33.	Tripura	2,53,49,140	0
34.	Uttar Pradesh	27,91,24,328	8,37,37,298
35.	Uttarakhand	2,92,81,625	87,85,000
36.	West Bengal	12,77,72,103	0
<b>Total</b>		<b>2,37,23,30,332</b>	<b>40,59,67,088</b>

**The State-wise and phase-wise number of persons benefitted under PMKVY 1.0, 2.0 and 3.0 till 31.12.2021:**

S. No.	State/UT	Trained / Oriented			
		PMKVY 1.0	PMKVY 2.0	PMKVY 3.0	Total
1.	Andaman and Nicobar Is.	194	2,797	151	3,142
2.	Andhra Pradesh	1,36,635	3,00,610	10,392	4,47,637
3.	Arunachal Pradesh	1,017	73,188	8,681	82,886
4.	Assam	33,408	6,54,610	20,790	7,08,808
5.	Bihar	92,047	5,01,505	23,965	6,17,517
6.	Chandigarh	5,052	20,460	926	26,438
7.	Chhattisgarh	37,302	1,33,201	4,250	1,74,753
8.	The Dadra & Nagar Haveli and Daman & Diu	1,05,772	3,77,441	15,307	4,98,520
9.	Delhi	499	8,786	536	9,821
10.	Goa	43,999	3,32,584	26,782	4,03,365
11.	Gujarat	86,446	5,38,692	14,182	6,39,320
12.	Haryana	22,891	1,13,133	8,674	1,44,698
13.	Himachal Pradesh	18,177	2,63,444	15,864	2,97,485
14.	Jammu And Kashmir	28,773	2,29,161	7,008	2,64,942
15.	Jharkhand	77,051	4,06,169	22,853	5,06,073
16.	Karnataka	15,339	2,20,753	9,699	2,45,791
17.	Kerala	0	2,267	590	2,857
18.	Ladakh	0	150	120	270
19.	Lakshadweep	1,68,898	6,83,006	30,311	8,82,215
20.	Madhya Pradesh	1,09,435	10,52,980	29,118	11,91,533
21.	Maharashtra	1,603	80,499	4,431	86,533
22.	Manipur	1,899	41,355	1,649	44,903
23.	Meghalaya	1,030	25,412	4,125	30,567
24.	Mizoram	1,271	34,980	783	37,034
25.	Nagaland	61,357	4,65,966	11,889	5,39,212
26.	Odisha	7,301	20,023	2,164	29,488
27.	Puducherry	84,620	3,21,821	19,690	4,26,131
28.	Punjab	1,33,587	9,17,562	32,078	10,83,227
29.	Rajasthan	886	11,099	1,307	13,292
30.	Sikkim	1,69,214	5,51,251	24,122	7,44,587
31.	Tamil Nadu	1,08,931	2,91,613	12,093	4,12,637
32.	Telangana	488	9,363	252	10,103
33.	Tripura	15,140	1,18,513	2,781	1,36,434
34.	Uttar Pradesh	2,72,373	15,92,668	52,201	19,17,242
35.	Uttarakhand	14,301	1,74,762	10,186	1,99,249
36.	West Bengal	1,29,080	4,26,377	15,375	5,70,832
<b>Total</b>		<b>19,86,016</b>	<b>1,09,98,201</b>	<b>4,45,325</b>	<b>1,34,29,542</b>

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